

अस्पतालों में रोगी बालिख किये जाने के लिए संसद सदस्यों द्वारा लिखे गए पत्र

4092. श्री बही लाल : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि संसद् सदस्यों द्वारा उन्हे कितने पत्र लिखे गये और उनमें से कितने पत्रों के उत्तर नहीं दिये गये और इसके क्या कारण है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : अस्पतालों में रोगियों की भर्ती/इलाज के बारे में समद् सदस्यों ने जो पत्र प्राप्त होते हैं उन पर तत्काल कार्यवाही की जाती है और ज़रूरत मंद रोगियों/कि भर्ती/इलाज की व्यवस्था टेलीफोन पर या संबंधित अस्पतालों को वही मूल पत्र भेज कर की जाती है। चूंकि ऐसे अधिकांश अनुरोध अनौपचारिक ढंग में प्राप्त होते हैं, इसलिए उनकी प्राप्ति/निपटान का सही रिकार्ड उपलब्ध नहीं है।

**Donamalai iron ore palatisation plant to be set up in Karnataka**

4093 SHRI K. LAKKAPPA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Donamalai Iron Ore Palatisation Project is likely to be set up in the State of Karnataka; if so, the details thereof and whether the final project report has already been prepared;

(b) if so, the facts thereof;

(c) whether for the purpose of execution global tenders were invited for the Project;

(d) whether any negotiations have been held with such tenderers; and

(e) if so the details thereof with name of parties along with their countries of origin and also the results of negotiations, if any?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND

MINES (SHRI KARIA MUNDA): (a) and (b). A feasibility report for the setting up of a 2 million ton per annum capacity pelletisation plant based on the iron ore fines produced from the Donimalai mine in Karnataka, has been prepared by the Consultants—M/s. Dastur and Co. Construction of the plant is expected to take about 4 years after an investment decision is taken. An investment decision on the setting-up of the pellet plant would, however, depend upon securing a long term sale tie-up and availability of requisite financial resources within the overall priorities.

(c) to (e). Yes, Sir, in response to global tenders, consortium offers were received from M/s. Engineering Projects (India) Ltd./Lurgi-Chemie, West Germany and M/s. Mitsubishi, Japan/Arthur Mokee, USA and further negotiations are being held with EPI/Lurgi-Chemie.

**Improving conditions of Harijan Labourers in Plantation of Valparai area, Coimbatore District**

4094. SHRI K. A. RAJU: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Government of India are aware that 70 to 80 per cent of plantation labourers belonging to Valparai area of Coimbatore District comprises Harijans;

(b) whether the living conditions of these Harijan labourers are deplorable as no hours of employment regulations is followed, no minimum wages is fixed for these labourers and no standard quarters are provided; and

(c) if so, whether there is any proposal with the Government of India to mitigate these inhuman condition of the Harijans of Valparai area?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c). The State Government of Tamil Nadu who administer the Plantations

Labour Act in that State have reported that most of the plantation workers belonging to Valparal area of Coimbatore District are Harijans. Both men and women workers are paid Rs. 6.74 per day in accordance with the bipartite settlement. Under the Plantations Labour Act, 1951, which is meant to ensure minimum standards of living conditions and welfare of workers, it is the statutory responsibility of the owners to observe the provisions in Chapter V of the Plantations Labour Act relating to Hours and Limitation of Employment and to provide facilities such as housing, education, medical aid, etc. Families relating to education, medical aid etc. which are made available to the general public by the State and Central Governments can also be availed of by the plantation workers.

#### Number of Indians recruited for Arab Countries

4095. SHRI AMARSINH V. RATHAWA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) what is total number of labourers and other categories of staff recruited since April 1977 to February 1978 by various Arab and Gulf Countries; and

(b) what are their pay-scales allowance; and other emoluments and facilities they are being given?

The Ministry of Labour had granted TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a)

The Ministr of Labour had granted permission for deployment of 39,562 skilled, semi-skilled and unskilled Indian workers to various Arab and Gulf countries during the period 1st April, 1977 to 28th February, 1978.

(b) The pay scales, allowances and other emoluments differ from country to country and from category to category. Under the Model terms and conditions of employment, it is required that Indian workers should be provided free passage to and fro, free

furnished accommodation and free medical care.

#### Cases of Malaria

4096. SHRI R. K. MHALGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of cases of malaria in Bombay area Thana and Poona Districts of Maharashtra during the year 1976-77 and 1977-78 till date;

(b) whether the incidence of malaria has been increasing there; if so, the reasons thereof; and

(c) what steps are being taken and what preventives would be thought of to eradicate malaria fully from the area in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The number of positive malaria cases recorded in Greater Bombay, Thana and Poona for the year 1976 and 1977 are as follows:—

Districts	Incidence	
	1976	1977 (figures provisional)
Greater Bombay (BMC)	4,231	3,368
Thana	22,151	20,252
Poona	65,767	38,155

Figures regarding incidence of malaria are kept calendar year-wise and not financial year-wise. Reports regarding the incidence during 1978 have not yet been received from the State Governments.

(b) As will be seen from the reply to part (a), there is decrease in the incidence of malaria during 1977 as compared to that for 1976.

(c) It is not possible to eradicate malaria completely in the near future